

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:487
ANSWERED ON:03.08.2011
RENTED BUILDINGS
Yadav Shri M. Anjan Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) have taken a number of buildings on rent despite having its buildings;
- (b) if so, the reasons therefor and the amount spent on rented buildings including the Corporate Office in New Delhi during each of the last three years and the current year;
- (c) whether efforts are being made by BSNL and MTNL to shift their offices to their own buildings so as to minimize their expenses on this account; and
- (d) if so, the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Buildings are hired on rent by Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) for technical/administrative requirements wherever, space in their own buildings are not available. The amount spent on rented buildings during each of the last three years and the current year is as under:

Year Amount spent on rent (Rs. in Crores) by

	Mahanagar Telephone Nigam Limited	Bharat Sanchar Nigam Limited
2008-09	31.11	263.57
2009-10	34.97	350.25
2010-11	35.66	328.07
2011-12	6.42	82.01

(c) & (d) Yes, Madam. The rented buildings are vacated as and when the spaces in buildings owned by the concerned Public Sector Undertakings become available. No other action is warranted by the government as hiring of or vacations of buildings are within the competence of the concerned Public Sector Undertaking.